

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 85 of 94

Monday this the 31st day of January, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman  
The Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

J. Rathnam Roberts,  
Superintendent, Passport Office  
Kozhikode.

....Applicant

(By Advocate Mr. M. A. Shefik)

Vs.

1. Union of India, represented by its Secretary, Ministry of External Affairs, New Delhi.
2. Joint Secretary (CPV & CPO)  
Ministry of External Affairs,  
New Delhi.
3. Departmental Promotion Committee represented by its Chairman, Central Passport Organisation, Ministry of External Affairs, (CPV Division), New Delhi.
4. M. E. Suguna, Grade IV  
Superintendent (Retired) C/O  
Passport Officer, Passport Office,  
Kozhikode.
5. M. Arunachalam, Grade IV,  
Superintendent, C/o Passport Officer,  
Passport Office, Kozhikode. .... Respondents

(By Advocate Mr. C. Kochunni Nair, Sr. CGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Applicant is aggrieved by his ranking in the Seniority List. Annexure A7 permits aggrieved officials to bring factual errors (by which we understand any error in the fact situation) to the notice of the

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Ministry. If applicant is aggrieved about his ranking in the gradation list, he may file a representation. Any representation filed within 15 days of today will be treated as a representation filed within time, and considered on merits with notice to necessary parties, and a decision taken.

2. Application is disposed of with the aforesaid directions. No costs.

Dated 31st January, 1994.

*P. V. Venkatakrishnan*  
P. V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*Chettur Sankaran Nair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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